

LOK SABHA
STARRED QUESTION NO. *49
TO BE ANSWERED ON 01.12.2021

PEHCHAN YOJANA

*49. SHRI BIDYUT BARAN MAHATO:
SHRI SUBRAT PATHAK:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the aims and objectives of 'Pehchan' yojana launched for registering handicraft artisans in the entire country in the year 2016;
- (b) the number of artisans registered under the said scheme so far, State-wise;
- (c) whether there is any provision to provide financial benefit/assistance to these registered handicraft artisans under the said scheme;
- (d) if so, the details thereof along with the number of artisans benefitted so far; and
- (e) the details of other steps taken/being taken by the Government to improve the financial position of artisans in the country?

उत्तर
ANSWER
वस्त्र मंत्री (श्री पीयूष गोयल)
MINISTER OF TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (e):- A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. *49 FOR ANSWER ON 01.12.2021.

(a): PAHCHAN scheme was launched in 2016 to provide new universal identity for artisans to facilitate the benefits of various schemes of Government of India to flow directly into their accounts. Aadhar linked Pahchan Cards are issued after due verification by field functionaries of Textile Ministry and concerned State Govt. agencies. Only Pahchan card holders avail the benefits of all the schemes implemented by Office of Development Commissioner (Handicrafts).

(b): 27.80 lakhs handicrafts artisans across the country have been registered as on 31.10.2021. The state-wise data of handicrafts artisans is annexed as **Annexure-1**.

(c) to (e): Yes Sir, the Office of Development Commissioner (Handicrafts) is implementing several schemes for the welfare and promotion of handicrafts artisans. Only the registered artisans under Pahchan can avail the benefits of these schemes (under National Handicraft Development Programme (NHDP) and Comprehensive Handicrafts Cluster Development Scheme (CHCDS)) by participating in different marketing events, skill upgradation, training, design workshops etc. The wage compensation as well as TA/ DA are also provided to the artisans for participation in the events. Under the component of Interest Subvention and Margin Money of Direct Benefit to Artisans scheme of NHDP, interest subsidy @ 6% on the loan amount maximum to Rs.1.00 lakh over a period of 3 years and margin money @ 20% of the loan amount maximum to Rs.20,000/- per artisan are also provided. In addition, awardee artisans with annual income less than 1 lakh rupee and with more than 60 years of age are given monthly pension of Rs. 5000/-. The number of artisans benefitted through various schemes of handicrafts during the period 2018-19 to 2020-21 and current financial year 2021-22 upto 31st October, 2021 state wise is annexed as **Annexure II**.

Annexure-I**Annexure referred in reply to part (b) of Lok Sabha starred Question No. *49 for answered on 01.12.2021.**

S. No.	States	Artisan enrolled (as on 31.10.2021)
1	A & N Islands	2708
2	Andhra Pradesh	60732
3	Arunachal Pradesh	9513
4	Assam	81817
5	Bihar	132982
6	Chhattisgarh	14045
7	Delhi	17261
8	Goa	7904
9	Gujarat	129680
10	Haryana	34827
11	Himachal Pradesh	18570
12	J & K	99467
13	Jharkhand	99923
14	Karnataka	35538
15	Kerala	47925
16	Ladakh	2658
17	Madhya Pradesh	86802
18	Maharashtra	68092
19	Manipur	69652
20	Meghalaya	4573
21	Mizoram	3887
22	Nagaland	8864
23	Odisha	177245
24	Pondicherry	15711
25	Punjab	33353
26	Rajasthan	134954
27	Sikkim	2819
28	Tamil Nadu	60646
29	Telangana	38826
30	Tripura	13857
31	Uttar Pradesh	952181
32	Uttarakhand	38902
33	West Bengal	274270
	Total	2780184

Annexure referred in reply to part (d) of Lok Sabha starred Question No. *49 for answered on 01.12.2021.

S. No	States	2018-19	2019-20	2020-21	2021-22 (upto Oct 2021)	Total Beneficiaries (total of column 3 to 6)
1	2	3	4	5	6	(7)
1.	A & N Islands	1290	430	200	1280	3200
2.	Andhra Pradesh	9767	1354	3775	2240	17136
3.	Arunachal Pradesh	1902	312	102	780	3096
4.	Assam	1995	1530	6565	5758	15848
5.	Bihar	3209	1249	2522	2070	9050
6.	Chandigarh	178	340	0	240	758
7.	Chhattisgarh	1285	1065	620	970	3940
8.	Delhi	948	728	2227	3720	7623
9.	Goa	100	130	0	820	1050
10.	Gujarat	6603	1906	5176	6700	20385
11.	Haryana	1264	1321	1232	1340	5157
12.	Himachal Pradesh	1225	1595	7445	1290	11555
13.	J & K	8117	665	1366	4860	15008
14.	Jharkhand	1291	1500	1930	4240	8961
15.	Karnataka	894	1007	875	4000	6776
16.	Kerala	1014	971	2325	3170	7480
17.	Ladakh	0	81	60	1320	1461
18.	Madhya Pradesh	8428	3355	4326	4160	20269
19.	Maharashtra	5142	1698	3640	4440	14920
20.	Manipur	1491	257	3410	2580	7738
21.	Meghalaya	695	510	126	1400	2731
22.	Mizoram	260	40	62	780	1142
23.	Nagaland	450	970	431	1660	3511
24.	Odisha	2252	895	1886	3880	8913
25.	Pondicherry	370	330	1030	1760	3490
26.	Punjab	1760	1781	1971	3490	9002
27.	Rajasthan	25433	8544	5775	5360	45112
28.	Sikkim	430	770	60	740	2000
29.	Tamil Nadu	1460	517	1789	3400	7166
30.	Telangana	2095	861	1345	1630	5931
31.	Tripura	463	383	1193	830	2869
32.	Uttar Pradesh	9206	6458	23630	14320	53614
33.	Uttarakhand	585	810	1290	1980	4665
34.	West Bengal	2023	1324	2635	3292	9274
	Total	103625	45687	91019	100500	340831
